

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)- 122(PB)/2017

IN THE MATTER OF:

Bank of Baroda Applicant/petitioner
Vs.
Ultra Home Construction Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 27.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Bishwajit Dubey,
Mr. Manpreet Lamba, Ms. Priyal Modi,
Advocates

For the Respondent :

ORDER

C.A. No. 340(PB)/2017

Application heard.

Let application No. 340(PB)/2017 be added with the original
file.

— Sd —

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

— Sd —

(DEEPA KRISHAN)
MEMBER(TECHNICAL)